निर्माण और श्रावास मंत्री (श्रीपी सि ० सेठी): (क) श्रीर (ख) मई, 1978 में निर्माण कार्य करने की अनुमति इस शर्त पर दी गई थी कि विकास कार्य करने की जिम्मेदारी कालोनाइजर/प्लाट मालिकों की होगी।

- (ग) ग्रौर (घ). उपर्युक्त (क) ग्रौर (ख) के उत्तर को देखते हुए प्रकृत ही नहीं उठता।
- (ड) निर्माण कार्य की गतिविधियों की छूट देते समय कोई समय सीमा तय नहीं की गई थी, तथापि, कालोनाइजर/प्लाट मालिकों को शेष विकास कार्य को तुरन्त करने के लिए कहा गड़ा हैं।

†[THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI); (a) and (b) The building activity was permitted in May, 1978 on the condition that the responsibility for the development would rest with the colonizers/plot-holders.

- (c) and (d) The question does not arise in view of reply against (a) and
 (b) above.
- (a) No time limit was fixed at the time of releasing the building activity. However, the colonisers/plotholders have been asked to expedite the remaining development].

Non-availability of V.P.P. forms in Allahabad Post Office

325. SHRI BISHAMBHAR NATH PANDE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that VPP forms are not available at the various post offices at Allahabad; and
- (b) if so, what remedial steps are being taken to make these forms available?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

Death of a lift mechanic

326. DR. BHAI MAHAVIR: SHRI LADLI MOHAN NIGAM:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the 'Hindustan Times' of the 11th July, 1980 under the heading "who killed the lift mechanic" in a Government colony in Delhi;
- (b) what are the details of the incident;
- (c) whether Government have fixed the responsibility relating to this mishap; and
- (d) what steps Government have taken or propose to take to avoid such mishaps in future?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes.

- (b) On the 9th July, 1980, M/s Virdee Electrical Company, New Delhi, was attending to replacing/providing vision glass panels in the landing doors in lift No. 4 installed in the Multi-storeyed Flats, 'B' Block, Peshwa Road, DIZ area, New Delhi, Shri Surinder Singh was engaged, along with other co-workers, by the above said firm. While doing the work, Shri Surinder Singh met with an accident and died on the spot.
- (c) The cause of the accident is under investigation by a Departmental Committee, whose findings are still awaited.
- (d) Further remedial action will be taken on receipt of the Committee's findings.

^{†[]} English translation.